

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	26,76,86,747	1	26,76,86,747				1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)		-		-				6	
7	Operational creditors (Government Dues)	3	66,75,83,111	3	66,75,83,111				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3,08,39,626	2	3,08,39,626				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>		<b>6</b>	<b>96,61,09,484</b>	<b>6</b>	<b>96,61,09,484</b>	<b>-</b>	<b>-</b>	<b>-</b>		

**Annexure-1**

**Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India +BG		26,76,86,747	26,76,86,747	FC				100	-	-			
	<b>TOTAL</b>		<b>26,76,86,747</b>	<b>26,76,86,747</b>					<b>100</b>					



## Annexure-8

Name of the corporate debtor: Parth Chem Impex Pvt Ltd; Date of commencement of Liquidation: 06/11/2020; List of creditors as on: 30/10/2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Jay Jay International		2,89,29,274	2,89,29,274	OC				100					
2	Vimal Intertrade Pvt Ltd		19,10,352	19,10,352	OC				100	-	-			
	<b>TOTAL</b>		<b>3,08,39,626</b>	<b>3,08,39,626</b>							-			